

9

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/148/2016
NAME OF THE PETITIONER(S) : Subash Vasudevan
NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7 others
UNDER SECTION : 397/398 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

- | | | | |
|----|--|--|--------------|
| 1. | Sri Varshini
for
V. Mahesh + Associates | Counsel for respondents
R ₃ , 4 | Sri Varshini |
| 2. | Deepika Murali
for
Ripple Hamza &
Anoop Konkeri | Counsel for Petitioner
for R ₂ , 5, R ₆ -8. | Deepika |
| 3. | VINEET SUBRAMANIAM | | |
- ORDER

Ms Deepika Murali, counsel for petitioner present. Shri Vineet Subramani, counsel for R2, R5, R6 to R8 present. Ms Sri Varshini, proxy counsel representing PCS for R3 & R4 present. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 15.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)